

Hike in DMRC fares

*67. SHRI RAM KUMAR KASHYAP: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether DMRC has effected steep hike in fares twice during the last year;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government of NCT of Delhi has offered to share the burden of DMRC on account of rise in maintenance and operational cost to the extent of 50 per cent; and
- (d) if so, the details thereof and the reasons for not providing any relief to commuters even after an offer from the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Delhi Metro Rail Corporation Ltd. (DMRC) has intimated that as per the recommendations made by the Four Fare Fixation Committee (FFC), the revision in fares of Delhi Metro network was implemented in two phases. The first phase of fare revision was implemented in May, 2017 and the second phase was implemented in October, 2017. As per Section 37 of the Metro Railways (Operation and Maintenance) Act, 2002, the recommendations made by the FFC are binding on the metro railway administration.

(c) and (d) The Government of National Capital Territory of Delhi (GNCTD) had suggested that the recommendations of the FFC for increase in fare proposed with effect from October, 2017 may not be implemented and GNCTD was willing to bear the financial burden towards meeting the gap of operating finances of the DMRC to the extent of 50 per cent. However, as per the extant provisions for sanction of metro rail projects, the entire operational losses have to be borne by the respective State Governments. Also, as the recommendations of the FFC are binding, the suggestion of GNCTD for not implementing the same could not be agreed to.

Integration of traditional wisdom with educational methods

*68. SHRI RAJEEV SHUKLA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any proposal to integrate traditional wisdom with educational methods to empower tribal students of the country; and
- (b) if so, the details thereof?